

**POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
BOC INDIA LIMITED
("BOC INDIA LIMITED" OR "TARGET COMPANY")**

Registered Office: Oxygen House, P43 Taratala Road, Kolkata 700 088. Tel: +91-33-2401 4708/4710-16, Fax: +91-33-2401 4974/4206

This Post Offer Public Announcement ("POPA") is being issued by Deutsche Equities India Private Limited ("Manager to the Offer") on behalf of The BOC Group plc ("Acquirer" or "The BOC Group plc") and this POPA sets out the details in connection with the completion of the Open Offer made vide Public Announcement dated January 22, 2008 ("PA") and to the First Corrigendum to the PA dated June 9, 2008 ("First Corrigendum") and to the Second Corrigendum to the PA dated June 18, 2008 ("Second Corrigendum") and to the Letter of Offer sent to the shareholders of BOC India Limited ("Letter of Offer") pursuant to and in compliance with Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations"), by Acquirer along with BOC Holdings, Linde Holdings Netherlands B.V. and Linde Finance B.V. ("PACs") to acquire upto 17,056,845 fully paid up Equity Shares of Rs 10/- each, representing 20.00% of the issued and paid up voting capital of BOC India Limited at a price of Rs. 200/- per equity share, payable in cash as detailed below.

1. Name of the Target Company : BOC India Limited
2. Name of Acquirer including Persons Acting in Concert ("PACs") :
 - a. Name of the Acquirer : The BOC Group plc
 - b. Name of the PACs : BOC Holdings, Linde Holdings Netherlands B.V. and Linde Finance B.V.
3. Name of the Manager to the Offer : Deutsche Equities India Private Limited
4. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details:
 - a. Date of opening of the Offer : June 11, 2008
 - b. Date of closure of the Offer : June 30, 2008
6. Details of the acquisition

S. No.	Item	Proposed in the Offer document		Actuals	
		(No)	(%)	(No)	(%)
1	Offer price (INR)	165/-	-	200/-	-
2	Shareholding of the Acquirer before Preferential Issue	26,898,891	54.80%	26,898,891	54.80%
3	Shares acquired by the Acquirer by way of Preferential Issue	36,200,000	42.45%	36,200,000	42.45%
4	Shares acquired by the Acquirer in the open offer	17,056,845	20.00%	13,209,402	15.49%
5	Size of the open offer (No of shares multiplied by offer price per share) in INR	2,814,379,425	-	2,641,880,400	-
6	Shares acquired, if any (No & %), after the PA but before 7 working days prior to date of closure of the Offer	NA	-	NA	-
7	Post offer share holding of the Acquirer (2+3+4+6)	80,155,736	93.99%	76,308,293	89.48%
8	Pre-offer shareholding of Public	22,185,332	26.01%	22,185,332	26.01%
9	Post-offer shareholding of Public	5,128,487	6.01%	8,975,930	10.52%

7. Status of the escrow account, whether released or not: Instructions for release of all the remaining funds lying in the Escrow Account to the Acquirer have been issued by the Manager to the Offer to the Indian Bank (Deutsche Bank AG, Mumbai) on August 11, 2008.
8. Payment of interest, if any, to the shareholders along with the details thereof: NA
9. Status of investor complaints received, if any: No complaints received.

Unless otherwise specifically defined herein, capitalized words not defined in this Post Offer Public Announcement shall have the meaning assigned to such terms in the PA, the First Corrigendum, the Second Corrigendum and the Letter of Offer.

The Acquirer, the PACs and their directors accept full joint and several responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in terms of the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on SEBI's website (www.sebi.gov.in).

MANAGER TO THE OFFER		REGISTRAR TO THE OFFER	
 DEUTSCHE EQUITIES INDIA PRIVATE LIMITED DB House, Hazarimal Somani Marg, Fort, Mumbai 400 001 Tel.: +91-22-6658 4951 Fax.: +91-22-2200 6765 Email: abhishek.pandey@db.com Contact Person: Mr. Abhishek Pandey		 INTIME SPECTRUM REGISTRY LIMITED, C-13, Pannalal Silk Mills Compound, L.B.S. Marg, Bhandup West, Mumbai-400 078, Tel: +91 22 2596 0320 Fax: +91 22 2596 0328 / 29 Email: boc.openoffer@intimespectrum.com Contact Person: Awani Thakkar	

Issued by the Manager to the Offer, on behalf of:

The BOC Group plc (the "Acquirer")

Registered office: The Priestley Centre, 10 Priestley Road, The Surrey Research Park, Guildford, Surrey, GU2 7XY, England.
Tel. No. +44-1483-242-200, Fax No. +44-1483-242-300.

Place: Guildford, Surrey, England
Date: August 11, 2008